

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON PETROLEUM AND NATURAL GAS**

DR. BHAGWAT KARAD (Maharashtra): Sir, I rise to lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Petroleum and Natural Gas (2020-21):—

- (i) Third Report on Action Taken by Government on the recommendations contained in its First Report (Seventeenth Lok Sabha) on ‘Demands for Grants (2019-20)’ of Ministry of Petroleum and Natural Gas; and
- (ii) Fourth Report on Action Taken by Government on the recommendations contained in its Second Report (Seventeenth Lok Sabha) on ‘Demands for Grants (2020-21)’ of Ministry of Petroleum and Natural Gas.

STATEMENT BY MINISTER

Status of implementation of recommendations contained in the Third and Sixth Reports of the Department-related Parliamentary Standing Committee on Coal and Steel

THE MINISTER OF PARLIAMENTARY AFFAIRS; THE MINISTER OF COAL; AND THE MINISTER OF MINES (SHRI PRALHAD JOSHI): Sir, I lay a statement regarding Status of implementation of recommendations contained in the Third and Sixth Reports of the Department-related Parliamentary Standing Committee on Coal and Steel on Demands for Grants (2019-20) and Demands for Grants (2020-21), respectively, pertaining to the Ministry of Coal.

LEAVE OF ABSEENCE

MR. CHAIRMAN: I have to inform Members that letters have been received from Shri Vaiko and Shri K. Somaprasad, Members, for grant of Leave of Absence on medical ground during the current 253rd Session of Rajya Sabha.

Shri Vaiko has sought Leave of Absence from 29th January to 13th February,